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Title: Secretary General reported the message from Rajya Sabha regarding passing of the Limited Liability Partnership (Amendment) Bill, 2021 and the Deposit Insurance and Credit Gaurantee Corporation (Amendment Bill, 2021).

SECRETARY-GENERAL: Sir, I have to report the following messages received from the Secretary-General of Rajya Sabha:-

1. "In accordance with the provisions of rule 111 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to enclose a copy of the Limited Liability Partnership (Amendment) Bill, 2021 which has been passed by the Rajya Sabha at its sitting held on the 4th August, 2021."
2. "In accordance with the provisions of rule 111 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to enclose a copy of the Deposit Insurance and Credit Guarantee Corporation (Amendment) Bill, 2021 which has been passed by the Rajya Sabha at its sitting held on the 4th August, 2021."

... (*Interruptions*)

Sir, I lay on the Table the Limited Liability Partnership (Amendment) Bill, 2021; and the Deposit Insurance and Credit Guarantee Corporation (Amendment) Bill, 2021, as passed by Rajya Sabha on the 4th August, 2021.

... (*Interruptions*)